

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1325**  
TO BE ANSWERED ON 28.07.2022

**Issue of buffer zone pertaining to one km eco-sensitive area**

1325. SMT. JEBI MATHER HISHAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government will bring law to address the issue of buffer zone pertaining to one km ecologically sensitive area around all the protected areas, wildlife sanctuaries and national parks; and
- (b) whether Government is willing to convene all-party meeting of the affected States?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) The Ministry has laid down the procedure for notification of Eco-Sensitive Zones around sanctuaries and National Parks. Draft proposals for declaration of Eco-Sensitive Zones are submitted by State Governments to the Ministry. The proposals are examined in the Ministry before publication of the notification. The final notification is published after examining the claims and objections received from the local people on the draft notification.

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